

MEDIATION CENTRE , RAJASTHAN HIGH COURT JODHPUR

CAUSE – LIST 12.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Jintendra Maheshwari Advocate	S.B Civil Misc. Transfer Pet.No.55/2014,Smt.Laxmi Kanwar V/s Harshvardhan Singh	Mr.Dilip Singh Bagela	Mr.Surendra Singh

CAUSE – LIST 14.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Dr.Pramila Acharya , Advocate	S.BCivil Rev.Pet.No. 136/ 2015,Ramavtar Gattani V/s Damodar Gattani	Mr.Rajat Dave	Mr.Vishal Sharma
02.	Shri Om Prakash Joshi,Advocate	S.B.Criminal Misc.Pet.No.1618/2015 Basdant Raj Mehta V/s Sate & Ors.	Mr.Suresh Kumbhat & Sheetal Kumbhat	Mr.Pradep Choudhary
03.	Shri Prashant Sharma,Retd;D.J.	S.B.Civil Misc.Appeal No.14/2014,Vijay Singh Lodha V/s Shri Chatar Lal	Shri R.R.Nagori,Sr. Adv. & Aksay Nagori	Mr.Manish Sisodia

CAUSE – LIST 15.10.2015

S.No	NAME OF MEDIATORS <i>Shri/Smt/Ms.</i> <i>(Advocate's)</i>	TYPE OF CASE & No. WITH TITLE OF CASE	NAME OF ADVOCATE Petitioner's	NAME OF ADVOCATE Respondent's
01.	Shri Murli Dhar Vaishnav ,Retd;D.J.	S.B Civil Misc.Appeal No.153/2015,Smt.Pushpa Kumawat/Ganesh Lal & Ors.	Shri R.K.Thanvi , Sr. Adv. & Narendra Thanvi	Mr.Ashok Chaggani & Vinit Sanadhya

DY. SECRETARY

RAJ. STATE LEGAL SERVICES AUTHORITY JODHPUR